Declaration of Assets and Liabilities

	Year. 2022
i, NILU	son/daughter/wife of ARJUN MODI
	belonging to BIHAR LEGISLATIVE ASSEMBELY PATNA
service and presently working as	SECURITY GUARD
give herein below the details of t	he assets (immovable, movable, bank balance, etc.) of

Details of movable assets

myself, my spouse and dependants*:

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	150001-	MANJULA			
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	MIL	HIL	NIL	NIL	NIL
(ill)	Bonds, Debentures and Shares in companies	NIL	7	J)	n	,,
(IV)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	7500/- Half yearly LIC	4	"	,,	,,
(v)	Motor Vehicles (details of make, etc.)	NIL	71	71	71	1,
(vi)	Jewellery (give details of weight and value)	10 gm gold 100 gm Silver	1)	1 1	D	
(vli)	Other assets, such as values of claims / interests	HIL	,	,	,,	'J

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated].

Sr.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	HIL	NIL	NIL	NIL	NIL
(0)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	The second secon	p	,,	n	ν
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	ħ	b	//	<i>y</i>	,,
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	n	η.	one of the second of the secon	"	,,
(v)	Others (such as interest in property)	,	,	,,	11	"

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	HIL	NIL
	(II) Loans from financial institutions	"	,
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	1	"
	(b) dues to departments dealing with supply of water	11	,
	(c) dues to departments dealing with supply of electricity	η	,

	(d) dues to departments dealing with telephones	MIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)),	,,
	(f) Other dues, If any)1)]
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto	AXOPNO902H	,
	which Income Tax Return filed. Give also Permanent Account Number (PAN)		
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed,]	, h	1)
	(iii) Sales Tax (Only in case of proprietary business)	11 .	1/
	(iv) Property Tax))	"

C. Personal Detail

GPF/CPF/PRAN No. :-

GPF/CPF/PRAN No.	110024647928
Gender	:- [F] (M/F)
Date of Birth	2 8 0 2 1 9 8 6 (DD/MM/YYYY)
Class/Group	:- [3+] (A/B/C)
Cadre	SECURITY GUARD, B.V.S. PATNA
	(Full Name e.g. B.A.SBihar Administrative Service,
	B.S,S Bihar Secretariat Service etc.)
Home District	LAKHISHARI
I hereby o knowledge and b	eclare that the above details are true to the best of my lief.
	Signature
	Name of Employee:NILU
Place: PATNA	Designation: SECURITY GUARD

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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Department: BEHAR VIDHAN SAISHA, PATNA